GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA UNSTARRED QUESTION No. 2936 TO BE ANSWERED ON 19.08.2025

QUALITY CERTIFICATION FOR TOYS BY BIS

2936. SHRI NARHARI AMIN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Bureau of Indian Standards (BIS) has made quality certification mandatory for toys sold in the country;
- (b) if so, the details of mandatory certification norms and their implementation;
- (c) the number of toy samples collected from the market during the last three years, and the number of cases where non-conformance was detected;
- (d) whether Government proposes to strengthen surveillance mechanisms in the toy sector, especially with regard to imported toys; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI B.L. VERMA)

(a) & (b): Yes, the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry has issued the Toys (Quality Control) Order, 2020 making compliance to Indian Standards for Safety of toys and BIS certification compulsory for toys with effect from 1st January 2021. As per the Toys (Quality Control) Order, 2020, toys i.e. product or material designed or clearly intended, whether or not exclusively, for use in play by children of under 14 years of age shall conform to the Indian Standards for safety of toys and bear the Standard Mark (ISI Mark) under a BIS certification. Therefore, from 1st Jan 2021, manufacture, sale, import or distribution of toys without the BIS Standard Mark or ISI mark is prohibited under the BIS Act, 2016.

At present 1677 licences have been granted by BIS to domestic toy manufacturing units and 46 licences have also been granted to foreign toy manufacturing units.

- (c): The number of toy samples collected from the market during the last three years are 15184 and the number of cases where non-conformance was observed are 1343.
- (d) & (e): BIS regularly monitors the performance of a certified manufacturing unit and conformity of the product through a system of market and factory surveillance which involves factory inspections, as well as testing of product samples drawn from the factory and market at BIS Labs or BIS recognized third party labs. Further, with regard to imported toys a portal has been made operative for capturing details of consignment shipped to India prior to its dispatch. This portal enables BIS to track the consignments shipped to India by the foreign firms and carry out market surveillance of goods exported to India.